IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 3778 of 2020

Pankaj Bansal … … Petitioner

Versus

The State of Jharkhand … … Opp. Party

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. R. S. Mazumdar, Sr. Advocate
For the State : Ms. Priya Shrestha, A.P.P.
For the Informant : Mr. Arun Kumar, Advocate

02/09.07.2020 Call for the case diary from the court concerned and put up this case after receipt of the same.

(Rongon Mukhopadhyay, J.)

Umesh/-